

SADHNA BROADCAST LIMITED

CIN: L92100DL1994PLC059093

Registered Office: 37, Second Floor, Rani Jhansi Road, Motia Khan, Paharganj

New Delhi-110055, Ph: +91-11-23552728,

Email Id: cbnl.delhi@gmail.com, Website: www.sadhnabroadcast.com

Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended.

Open Offer for Acquisition of 2606902 Equity Shares from the Shareholders of Sadhna Broadcast Limited (Hereinafter referred to as "Target" or "Target Company" or "SBL") by Sadhna Media Private Limited ("Acquirer 1"), Ms. Tajinder Kaur ("Acquirer 2"), Mr. Saurabh Gupta ("Acquirer 3") Mr. Gaurav Gupta ("Acquirer 4") and Ms. Pooja Aggarwal ("Acquirer 5") (Hereinafter collectively referred to as the "Acquirers")

This post issue offer advertisement is being issued by Corporate Capital Ventures Private Limited, ("Manager to the Offer"/ "Manager"), on behalf of Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("SEBI (SAST) Regulations"). The Detailed Public Statement with respect to the aforementioned offer was published in all editions of the Financial Express (English) and Jansatta (Hindi) and in Prahar (Marathi) at Mumbai (being the place where the Stock Exchange is situated) on January 03, 2017. Further, the Corrigendum to the Detailed Public Statement ("Corrigendum") with respect to the aforementioned offer was published in all editions of the Financial Express (English) and Jansatta (Hindi) and in Prahar (Marathi) at Mumbai (being the place where the Stock Exchange is situated) on March 29, 2017.

1. Name of the Target Company : Sadhna Broadcast Limited
2. Name of the Acquirers : Sadhna Media Private Limited ("Acquirer 1"), Ms. Tajinder Kaur ("Acquirer 2"), Mr. Saurabh Gupta ("Acquirer 3") Mr. Gaurav Gupta ("Acquirer 4") and Ms. Pooja Aggarwal ("Acquirer 5")
3. Name of the Manager to the Offer : Corporate Capital Ventures Private Limited
4. Name of the Registrar to the Offer : Skyline Financial Services Private Limited
5. Offer Details :
- a. Date of Opening of the Offer : Tuesday, April 11, 2017
- b. Date of Closing of the Offer : Tuesday, April 25, 2017
6. Date of Payment of Consideration : Thursday, May 04, 2017
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer Documents		Actuals	
7.1	Offer Price (A)	Rs. 9 per equity share		Rs. 9 per equity share	
7.2	Aggregate number of shares tendered (B)	2606902		5129	
7.3	Aggregate number of shares accepted (C)	2606902		5129	
7.4	Size of the Offer (Numbers of shares multiplied by offer price per share) (A * C)	23462118		46161	
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement • Numbers • % of Fully Diluted Equity Share Capital	2459845 (24.53%)		2459845 (24.53%)	
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	360000 (3.59%)		360000 (3.59%)	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	2606902 (26.00%)		5129 (0.05%)	
7.8	Shares Acquired after Detailed Public Statement • Number of shares acquired • Price of shares acquired • % of shares acquired	Nil Not Applicable Nil		Nil Not Applicable Nil	
7.9	Post offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	5426747 (54.12%)		2824974 (28.17%)	
7.10	Pre & Post offer shareholding of the public • Number • % of Fully Diluted Equity Share Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		7566698	4599796	7566698	7201569
		75.47	45.88	75.47	71.83

8. The Acquirers severally and jointly accept full responsibility for the information contained in the Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the website of SEBI, Metropolitan Stock Exchange of India Limited and Registered office of the Target Company.
10. Capitalised terms used but not defined in this Post Offer Advertisement shall have the meanings assigned to such terms in the Public Announcement and/or the DPS.

Issued by Manager to the Offer



Corporate Capital Ventures

CORPORATE CAPITAL VENTURES PRIVATE LIMITED

SEBI Regn. No.: MB/INM000012276

Regd. Off.: 160 (Basement), Vinoba Puri, Lajpat Nagar -II New Delhi- 110024

Tel No.: +91-11-41704066

Contact Person: Mr. Kulbhushan Parashar

E-mail: info@ccvindia.com, Website: www.ccvindia.com

Place: Delhi

Date: 06.05.2017